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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan, New Delhi

Public Notice No. 42/2015-2020

Dated the 17<sup>th</sup> March, 2021

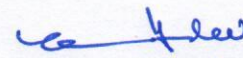
**Subject: Enlistment under Appendix 2E- Agency Authorized to issue Certificate of Origin (Non-Preferential) –reg.**

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Directorate General of Foreign Trade hereby authorizes the following agency to issue Certificate of Origin (Non-Preferential):

M/s The Plastic Export Promotion Council  
Ground Floor, unit No.2, B-Wing,  
Dynasty Business Park,  
Chakala, Andheri (East), Mumbai 400059

2. Accordingly, name of the above mentioned agency is added at Serial No. 33 (Maharashtra) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayaat Niryat Forms of FTP (2015-20).

3. **Effect of this Public Notice:** M/s The Plastic Export Promotion Council is enlisted under Appendix 2E of FTP (2015-2020) for issuing Certificate of Origin (Non-Preferential).

  
17/03/2021

(Amit Yadav)

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